

Central Administrative Tribunal
Principal Bench
New Delhi.
OA No.1738/87

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Date of decision:24.3.93

Sh.S.M.Chopra

Petitioner

Union of India through
Secretary,
Ministry of Human Resource
Development, New Delhi.

Respondents

Coram: The Hon'ble Mr.Justice V.S.Malimath,Chairman
The Hon'ble Mr.B.N.Dhoundiyal,Member(A)

For the Petitioner ... Sh.R.L.Sethi,Counsel.

ORDER(ORAL)

(By Hon'ble Mr.Justice V.S.Malimath,Chairman)

The learned counsel for the petitioner
submits that this case may be disposed of as not pressed.
It is accordingly dismissed as not pressed.

S. N. Dhundiyal

(B.N.Dhoundiyal)

Member(A)

V.S. Malimath

(V.S.Malimath)

Chairman

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